

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1914
ANSWERED ON:04.03.2003
COMPENSATION TO THE FAMILIES OF KARGIL MARTYRS
MADHUSUDAN DEVRAM MISTRY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the states raised the funds to pay compensation for welfare of the families of Kargil Martyrs;
- (b) the number of soldiers or their dependents paid compensation and the amount of compensation paid, State-wise;
- (c) whether this fund is utilised to pay compensation to any soldiers families who became martyrs while protecting the border of India irrespective of whether they belonging to Army, BSF or any other security forces;
- (d) whether the whole or part of the fund was deposited into co-operative banks;
- (e) if so, the details thereof, State-wise, bank-wise;
- (f) whether any such co-operative bank has defaulted;
- (g) if so, the details of amount involved in such banks; and
- (h) the time by which compensation is likely to be paid?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS AND PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) to (h): The information is being collected and will be laid on the Table of the House.